GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

STARRED QUESTION NO.: 4

TO BE ANSWERED ON THE 21st July 2025

DGCA SAFETY AUDITS AND MEASURES

4. SHRI MANOJ KUMAR JHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of safety and maintenance inspections conducted by the Directorate General of Civil Aviation during the last three years;
- (b) the number and nature of irregularities identified during these inspections;
- (c) the actions taken against airlines or operators found to be non-compliant with safety norms;
- (d) the measures being undertaken by Government to enhance aviation safety in the wake of recent concerns related to aircraft maintenance and operational standards; and
- (e) whether Government plans to conduct safety audits in the aviation sector in the current year, if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 04 FOR REPLY ON 21.07.2025 REGARDING "DGCA SAFETY AUDITS AND MEASURES" BY "SHRI MANOJ KUMAR JHA"

(a) to (d): The Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organisation /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, maintenance organizations. Deficiencies observed during the surveillance/inspection are forwarded to concerned organisation for taking corrective actions. DGCA initiates enforcement actions against organisation and personnel in case violations are found. The enforcement action may include warning, suspension, cancellation and imposition of financial penalty.

The number of safety and maintenance inspections conducted by the Directorate General of Civil Aviation in the past three years along with the number and nature of irregularities detected during these inspections and enforcement action taken is attached as Annexure- I.

(e): DGCA publishes Annual Surveillance Plan every year on its website, which contains the plan for the Regulatory Audit. Plan for the regulatory audits is in accordance with the regulatory audit procedure manual published on DGCA website. For the year 2025, a total of 56 regulatory audits have been planned by DGCA.

Annexure -I

S.No.	Surveillance/Che eks	2023				2024				2025(Till April)			
		Planned	Conducted	Level 1 Deficien cies (Signific ant Non- complian ce)	Level 2 Deficiencies (Noncompliance)	Planned	Conducted	Level 1 Deficien cies (Signific ant Non- complian ce)	Level 2 Deficiencie s (Non- complianc e)	Planned	Conducted	Level 1 Deficiencies (Significant Noncompliance)	Level 2 Deficiencies (Noncompliance)
1	Planned Surveillance	3346	3532	86	14178	3521	3479	81	12439	1393	1346	37	4623
2	Ramp Inspections	409	432	0	128	434	442	0	155	150	150	0	30
	(Domestic)												
3	Ramp Inspections (Foreign)	72	75	0	15	72	63	0	8	26	26	0	2
Α	Total	3827	4039	86	14321	4027	3984	81	12602	1569	1522	37	4655
Unplanned Surveillance													
4	Spot Cheeks		1209	17	1138		1257	62	1207		289	4	269
5	Night Surveillance		497	9	538		768	8	715		188	0	213
В	Total		1706	26	1676	0	2025	70	1922	0	477	4	482
A+B	GrandTotal	3827	5745	112	15997	4027	6009	151	14524	1569	1999	41	5137
С	Enforcement Acctions	542				673				254			
